

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 297 of 2013**

**Dated : 16<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s GMR Gujarat Solar Power Pvt. Ltd. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Anr. .... Respondent(s)**

**Counsel for the Appellant(s):** Mr. Amit Kapur  
Mr. Vishrov Mukherjee  
Mr. Rohit Venkat

**Counsel for the Respondent(s):** Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan  
Ms. Superna Shrivastav with  
Mr. S.R. Pandey, Legal Adviser for GERC

**ORDER**

Post the matter on **14.11.2014 in Court-II.**

**(Rakesh Nath)  
Technical Member  
pr/js**

**(Justice M. Karpaga Vinayagam)  
Chairperson**